

SPECIAL BENCH  
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/59(KB)2013  
COMP.APPL/224(KB)2019,  
COMP.APPL/173(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ORNATE LIFE STYLE PVT. LTD. VS GILLANDERS PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr.Ishaan Saha,Adv. ] For the petitioner  
Ms.Deboleena Ganguly, Adv. ]  
  
Mr Saubhik Choudhury,Adv. ] For the R1 -4  
Ms.M.Manot, Adv. ]

**O R D E R**

1. Ld. Counsel on both sides present.
2. Post the matter before the Regular Bench on **08/05/2024**.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**